

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 113(ND) 2017

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2019**

**NAME OF THE COMPANY: Naveen Kapoor Vs. M/s Prima Technologies Pvt.
Ltd. & Ors.**


SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s):	Mr. Puneet Singh Bindra, Ms. Manisha Parmar and Ms. Simran Jeet, Advocates		
	For the Respondent (s):	Counsel for the Respondent		

ORDER

Notice of this application is accepted by the Ld. Counsel for the Petitioner.

To come up for further consideration on 25th February, 2019.



(V. K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)